



Government of Jammu and Kashmir,
Home Department,
Civil Secretariat, J&K, Jammu/Srinagar.

Notification

Srinagar, the 25th of October, 2019.

SRO 650 - Whereas, the Government vide notification SRO 245 dated 26th of July, 2004, Additional District and Sessions Judge, Jammu was appointed as an Ex-officio Arbitrator to make an award in respect of land measuring 20 Kanals 13 Marlas, under Khasra Nos. 104, 117/Min and 118/Min situated in Village Kalu Chak, Tehsil and District Jammu; and

Whereas, the Arbitration proceedings were not completed within the stipulated period and on the request of the Arbitrator, the time to complete the proceedings was extended from time to time, the latest having been granted vide notification SRO-351 dated 26th of October, 2016, in terms of which the time for making the award was extended by a further period of four months upto 26.02.2017; and

Whereas, the Arbitrator in terms of communication No. 146/ADJJ dated 07.08.2019 has sought extension of time for completing the Arbitration proceedings and giving his award; and

Whereas, the matter has been examined and after consideration, it has been decided to accept the recommendation of the Arbitrator regarding grant of extension in time for making the award.

Now, therefore, in exercise of the powers conferred by sub-rule (1) of rule 10 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Rules, 1969, the Government hereby direct that the time for making the award is extended by a further period of four months w.e.f. the date of issuance of this notification.

By Order of the Government of Jammu and Kashmir.

sd/-
(Shaleen Kabra) IAS,
Principal Secretary to the Government,

No. Home/CL-31/93-Part-1

Dated: - 25.10.2019.

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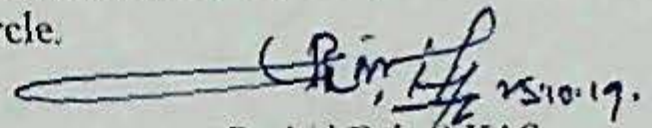
1. Financial Commissioner (Revenue), J&K.
2. Principal Secretary to the Hon'ble Governor, J&K, Srinagar.
3. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs (w.7.s.c).

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4. Divisional Commissioner, Jammu.
5. Additional District and Sessions Judge, Jammu. This has reference to his letter No. 146/ADJJ dated 07.08.2019.
6. Deputy Commissioner, Jammu.
7. Special Secretary to Chief Secretary J&K.
8. Director Archaeology, Archives and Museums.
9. General Manager, Ranbir Government Press, Srinagar/Jammu.
10. Private Secretary to Principal Secretary to the Government (Home Department).
11. I/C, Website, Home Department.
12. Office Records file.

Copt also to the:-

- (i) Principal Director Defence Estates, Northern Command, P.O Satwari, Jammu.
- (ii) Defence Estates Officer, Jammu Udhampur Circle.

 25.10.19.

(Rashid Raina) KAS,

Under Secretary to the Government.